[22 December, 1999]

## RAJYA SABHA

## Land Sold by Bhumidars in Delhi

2253. SHRI O.P. KOHLI: Will the Minister of RURAL DEVELOPMENT be pleased to refer to answer to Unstarred Question 155, given in the Rajya Sabha on 21st November, 1996 and state:

(a) whether it is a fact that land allotted under section 74(4) of Delhi Land Reforms Act has been sold and names changed in revenue records;

(b) if so, whether these errors were genuine or facts were suppressed knowingly, resulting into sale of land; and

(c) the action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. RAJA): (a) to (c) Information is being collected from the Government of National Capital Territory of Delhi and shall be placed on the Table of the House.

## Awareness in respect of family planning

†2254. SHRI GOVINDRAM MIRI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the names of the programmes implemented by the Ministry of Rural Development, with the co-operation of the Ministry of Health and Family Welfare, to bring about awareness in respect of family planning in the rural areas;

(b) to what extent these programmes have been implemented in Maharashtra and Gujarat during 1997-98 and 1998-99, district-wise;

(c) the provisions of financial assistance made by Government for this purpose; and

(d) to what extent these programmes have got success, till now?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) to (d) There is no programme being implemented by the Minisitry of Rural Development with the co-operation of the Ministry of Health & Family Welfare to bring about awareness in respect of family planning in rural areas.

## **IRDP in Himachal Pradesh**

2255. SHRI ANIL SHARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of persons from identified rural poor families provided with assets and inputs in the Primary, Secondary or Tertiary sectors in Himachal Pradesh under the Integrated Rural Development Programme; and

†Original notice of the Question was received in Hindi.

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